



ABMT.No.2431/2020

Office of the
District and Sessions Judge,
Kolar, Dated:03/10/2020.

NOTIFICATION

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As per the directions mentioned at para No. 20 of the New Standard Operating Procedure (SOP)-District Judiciary, dated:27.08.2020, issued by Hon'ble High Court of Karnataka, Bengaluru, to issue appointment to the Advocates to file cases through Physical filing in the Taluka Courts, the name and Phone Numbers of the **Administrative Sheristedars** and Court official E-Mail ID mentioned below are notified and the same is web hosted on the website of the District Court, Kolar.

Sl. No.	Name & Designation	Appointed to issue permission to Physical filings in respect of the following Courts.	Phone Number	Court E-Mail ID
1	Sri.Muniswamy, Sheristedar	(1) Senior Civil Judge and Prl.JMFC.,K.G.F. (2) Addl. Senior Civil Judge and JMFC., K.G.F.	9448844628	cjsr.kgf@gmail.com
2	Smt.P.Devakey, Sheristedar	(1) Prl. Civil Judge and Addl. JMFC.,K.G.F. (2) I-Addl. Civil Judge andJMFC.,K.G.F. (3) II-Addl. Civil Judge and JMFC., K.G.F.	8073274273	cjlr.kgf@gmail.com
3	Sri. Muniyappa, Sheristedar	Senior Civil Judge and JMFC., Mulbagal	9986347071	srdsnulbagal@gmail.com
4	Sri. H.N. Patalagappa, Sheristedar	(1) Prl. Civil Judge and JMFC.,Mulbagal (2) Addl. Civil Judge and JMFC., Mulbagal	9880798020	cjlr.mulbagal@gmail.com
5	Smt. Florence Sarala Kumari, Sheristedar	Senior Civil Judge and JMFC., Malur	7019008733	cjsrdn.malur@gmail.com
6	Sri.U.R. Raghunanda, Sheristedar	(1) Prl. Civil Judge and JMFC.,Malur (2) I-Addl. Civil Judge and JMFC.,Malur (3) II-Addl. Civil Judge and JMFC., Malur	7019340406	cjlr.malur@gmail.com

Sd/-
(M.L. RAGHUNATH)
Prl. District and Sessions Judge,
Kolar

Copy to:-

1. All the Presiding Officers of Kolar Unit.
2. The President, Bar Association Kolar/ K.G.F./ Mulbagal/Malur.
3. The Superintendent of Police, Kolar/K.G.F.
4. The Public Prosecutor, Kolar.